

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2255
TO BE ANSWERED ON 28TH JULY, 2017**

RASHTRIYA AROGYA NIDHI

2255. SHRI DEVJI M. PATEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the poor patients are provided financial assistance as discretionary grant from Rashtriya Arogya Nidhi under Ministry of Health and family welfare to fund the treatment of fatal diseases that are not covered in the free treatment facility;
- (b) if so, the details thereof;
- (c) the number of such patients provided with financial assistance under National Health Mission in the last three years and the current year, State/UT-wise including Rajasthan;
- (d) whether the Government has formulated rules and criteria for providing financial assistance under the scheme; and
- (e) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Yes, the Rashtriya Arogya Nidhi scheme provides financial assistance to patients, living below the poverty line who are suffering from major life threatening diseases, to receive medical treatment at any of the super specialty Government/listed hospitals. The financial assistance to such patients is released as a one time grant, to the Medical Superintendent of the hospital in which the patient is receiving treatment. Financial powers have been delegated to the Medical Superintendents/Directors of some selected hospitals/institutes to sanction financial assistance up to Rs. 2,00,000/- in each eligible case reporting for treatment in their respective Hospital/Institute and upto Rs. 5,00,000/- in emergency cases. The hospitals refer the cases to RAN Headquarters, where the amount of treatment exceeds Rs.2.00 lakh.

(c): Under National Health Mission, no financial assistance is provided to the patients for the treatment.

(d) & (e): Yes, the Government has formulated rules and criteria for providing financial assistance under the RAN scheme as mentioned in part (a) & (b) above. Diseases of common nature and disease for which treatment is available free of cost under other healthprogrammes/schemes are not eligible for grant.